

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB-2200/ND/2019

IN THE MATTER OF:

M/s Baba Deep Singh Shuttering Pvt. Ltd.

Vs

M/s A & A Infracon Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 03.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

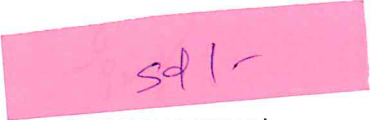
PRESENT:

For the Applicant : Adv. Nikunj Hurria

For the Respondent : Adv. Sanat Garg

ORDER

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the petitioner seeks time to file hard copy of the rejoinder with the Registry. Let the same be filed. List the case for 12.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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